



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|------------------------------------|--|---|--|
| ORDERS | | | | |
| 1 | WP(C)/3781/2018 | ARJUN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 9 ORS. | MR. A K DAS MR. P MAHANTA MR. M J GOGOI | GA, ASSAM MR. A GANGULY (R7-R10) MR T CHHETRI (R7-R10) MR. J K DAS (R7-R10) |
| 2 | WP(C)/8013/2018 | HIRENDRA SINGHA Versus THE STATE OF ASSAM AND 7 ORS. | MR. M J BARUAH MS P BARMAN | GA, ASSAM MR DEBA KUMAR DAS (R7,R8) MR. K SINGHA MS. P BHUYAN (R7,R8) SC, BTC |
| 3 | WP(C)/251/2019 | POONAM SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS S SARMA HAZARIKA MS. Y S PHOM | GA, ASSAM MRS. R BORAH (R8) MR. M K DAS (R8) MR. S H SIKDAR (R6) MS Z ANJUM (R8) |
| 4 | Crl.Pet./1025/2023 | JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR | MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA | PP, ASSAM |
| 5 | WP(C)/1920/2024 | UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI | MR. B CHAKRAVARTY DY.S.G.I. | |
| 6 | WP(C)/2230/2024 | ANJAN JYOTI CHOUDHURY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. T DEURI MR. P M TALUKDAR MRS T DEVI MR. R BAISHYA | MR. J K GOSWAMI SC, AEGCL |

LEAVE NOTE OF ADVOCATES FOR 25/09/2024

| | | | | |
|----|------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
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| 15) | MR. M K MAJUMDAR | 25-09-2024 | To | 30-09-2024 |
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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|---|
| ORDERS | | | | |
| 1 | WP(C)/7145/2017 | MINARUL ISLAM PRODHANI Versus THE STATE OF ASSAM and 7 ORS. | MR.B HUSSAIN MR.A T SIKDER MR.S ALIM | GA, ASSAM |
| 2 | WP(C)/6772/2018 | M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS. | MR. P K ROYCHOUDHURY MR. N G KUNDU | GA, ASSAM SC, M A C MR. S BORTHAKUR |
| 3 | WP(C)/9256/2019 | LABA KALITA AND 41 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. T J MAHANTA MR J DAS MR. A BARUAH | GA, ASSAM MR S P DAS SC, LABOUR AND UNEMPLOYMENT |
| 4 | WP(C)/5714/2021 | MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS. | MR. S MITRA MR A K BORO | SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17) |
| 5 | WITH WP(C)/1369/2022 | JITU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS | MR. S MITRA MR A K BORO | SC, APDCL MR. A LAL (R-17) MR A BRAHMA (R-17) |
| 6 | WP(C)/5538/2023 | RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. S CHAKRABORTY MR A KAKOTI MS S BORA | SC, CO OP |

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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ORDERS

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| 1 | WP(C)/3737/2018 CAVT. NO.0361/2018 | MUKUL SAIKIA Versus THE ASSAM STATE HOUSING BOARD AND 3 ORS. | MR. R SARMA MRS. G M D BAISHYA | MS. A BHUYAN SR GA,ASSAM FOR CAVEATOR |
| 2 | WP(C)/6959/2018 | BIMAL MEDHI Versus THE STATE OF ASSAM AND 4 ORS. | MR. M SARANIA MR. B DEORI MS. I KEITZAR | GA, ASSAM |
| 3 | WP(C)/7964/2018 | RAHIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS. | MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN | SC, SEC. EDU. |
| 4 | WP(C)/5666/2022 | TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS | MR. M A I HUSSAIN MR. S H ZAMAN | SC, CO OP GA, ASSAM |
| 5 | WP(C)/3129/2023 | MAYNA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | SC, P AND R.D. GA, ASSAM SC, REVENUE SC, FINANCE |
| 6 | WP(C)/4610/2023 | DURGA GAUTOM AND ANR Versus THE STATE OF ASSAM AND 14 ORS | MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA | SC, HEALTH SC, FINANCE |

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